

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates, litigants and parties appearing in person that **on 18th October, 2019, Friday,** for the **evening session :**

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The **specially constituted Division Bench** comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice Prithviraj K. Chavan** will not be available for judicial work.

By Order,

Sd/-

(Kiran A. Bagi)
Registrar (Judicial)

High Court of Bombay at Goa,
Panaji, Goa

Date : 18.10.2019